

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA

115

C.P(CAA) No.715/KB/2017


Present: Hon'ble Member (J), Shri Jinan K.R.

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 31<sup>ST</sup> JULY, 2018, 10:30 A.M.

Name of the Company	Dhoot Infrastructrue Projects Ltd & Anr		
Under Section	230-232		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

TIA INLT  
By Dhaulo

o/o RD

  
31-7-18

1. A.K. Upadhyay

2. D. Shaha

} for Petitioner

  
31/7/18

ORDER

Ld. Counsel for the petitioner and Ld. Deputy Director from the Office of Regional Director ( Eastern Region) representing Central Government is present.

Ld. Deputy Director submits that the queries given to the applicant has been answered only on 27/07/2018 and prays time to file supplementary affidavit.

List it for further consideration on 05/09/2018.



(Jinan K.R.)  
Member (J)